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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/193/2016
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1	SCREENA	R2 & R5	ghk
2.	Naureen Kuman Muthu	for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed the rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on 06.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

-sq-

MEMBER (JUDICIAL)